

ITEM NO.11

REGISTRAR COURT. 1

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 25361/2024

M/S HUBTOWN LTD. & ANR.

Petitioner(s)

VERSUS

KASHINATH HARHARI KALE

Respondent(s)

[ONLY SLP(C) NOS. 25367/2024, 25411/2024, 25417/2024 ARE LISTED  
UNDER THIS ITEM]

WITH

SLP(C) No. 25367/2024 (XVII-A)

FOR CONDONATION OF DELAY IN FILING ON IA 232983/2025

IA No. 232983/2025 - CONDONATION OF DELAY IN FILING

SLP(C) No. 25411/2024 (XVII-A)

SLP(C) No. 25417/2024 (XVII-A)

Date : 22-09-2025 This petition was called on for hearing today.

For Petitioner(s) : Ms. Anshula Vijay Kumar Grover, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 25367/2024

Ld. Counsel for the petitioner has filed spare copy  
alongwith an Application seeking condonation of delay in  
filing spare copy. Application is hereby allowed.  
Consequently, the delay is condoned. Let notice be issued  
immediately.

List again on 12.11.2025.

contd...

SLP(C) No. 25411/2024

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and to file fresh particulars for service on the sole respondent.

List again on 12.11.2025.

SLP(C) No. 25417/2024

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH  
Registrar